

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 510 of 2020

IN THE MATTER OF:

Elektronik Lab India Pvt. Ltd.

...Appellant

Versus

Pinnacle (Air) Pvt. Ltd.

...Respondent

Present:

**For Appellant: Ms. Jikriti S. Jadeja, Ms. Swetha and Ms. Bhavana
Duhoon, Advocates.**

For Respondent:

O R D E R
(Through Virtual Mode)

17.08.2020: Despite delivery of notice to Respondent, there is no appearance on its behalf. Having regard to the prevailing circumstances, appearance of Respondent is awaited.

List the appeal 'for admission (after notice)' on **2nd September, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

am/gc